

# PATNA HIGH COURT, PATNA

## NOTICE

Limited Competitive Examination for selection/ appointment to the post of Assistant in terms of Rule 7 (4) (ii) of Patna High Court Officers and Staff (Conditions of Service and Conduct) Rules, 1997, as amended up-to-date.

In partial modification to the notice dated 06<sup>th</sup> February, 2021, Hon'ble Court has decided to reschedule the conduct of fresh Subjective test. The test shall now be conducted on **6<sup>th</sup> March, 2021 (Saturday) in the High Court premises from 11:00 A.M. to 01:00 P.M..**

Other aspects of the notice dated 06<sup>th</sup> February, 2021 shall remain unchanged.

By Order

Anamika 7

Dated:- 08<sup>th</sup> February, 2021

Registrar (Establishment) I/c